

File No. 2(1)CAC/Enf II/2013/FSSAI-Part I
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)

FDA Bhavan, Kotla Road


New Delhi-110002

Date: 20th June, 2014

Subject: Issue of licensing of Milk and Milk products -reg

The issue of licensing of milk and milk products has been examined in consultation with the State/UT Governments. It has been decided that, in supersession to the communication issued earlier vide letter dated 9-2/2009/MMPO/FSSAI dated 04.07.2012 to Food Safety Commissioners of all States/UTs, the Licenses of milk and milk products will be issued by the respective Designated Officers under their jurisdiction. The Office of Milk Commissioner be kept outside the Licensing process.

2. This has the approval of CEO, FSSAI.


(Bimal Kumar Dubey)
Director (Enforcement)

To

1. All Food Safety Commissioners of States/ UTs
2. All Divisional Heads/Central DOs/Central AOs of FSSAI

Copy to:

1. PPS to Chairperson
2. PS to CEO
3. Sh Arun Kumar Panda, Joint Secretary, M/o Health and Family Welfare, Nirman Bhavan, New Delhi
4. ✓ AD(IEC) -for uploading on website